

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-104/2001/2339 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury,  
District & Sessions Judge,  
Bajali, Assam.

Dated Guwahati, the 3<sup>rd</sup> April  
March, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJ/BAJ/2025/E/308 dtd. 26.03.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 26.03.2025 till the morning of 27.03.2025**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-104/2001/2340 /A, dated** , 03-04-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

*[Signature]*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*